

difficulties, if any, there were in this regard. The hon. Minister has gathered the information and placed a statement on the Table. In addition, he has given us the information he has received telegraphically. He has also referred to what has appeared in the newspapers today. The Planning Commission and the hon. Minister are very sympathetic. Therefore, if suggestions are made to him, he will consider them.

Shri T. B. Vittal Rao (Khammam): The directives are not being implemented.

Mr. Speaker: If suggestions are made indicating how they are not being implemented or how they are being contravened, the hon. Minister will carry on further correspondence and see to it that they are implemented. He will do his best.

12.08 hrs.

INFORMATION RE: CALLING ATTENTION NOTICE

Dr. Melkote (Raichur): I had given a Calling Attention Notice.

Shri Tangamani (Madurai): Only one can be answered on a day.

Mr. Speaker: I have allowed only one today. I shall see if it can be brought up tomorrow. I have not yet seen it.

12.08½ hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORTS OF HINDUSTAN CABLES, NAHAN FOUNDRY, PRAGA TOOLS CORPORATION, HEAVY ENGINEERING CORPORATION, NATIONAL PRODUCTIVITY COUNCIL, REVIEWS THEREON AND REPORTS OF INDIAN PRODUCTIVITY TEAMS

The Minister of Industry (Shri Manubhai Shah): I beg to lay on the Table a copy each of the following papers:

- (1) (a) Annual Report of the Hindustan Cables, Limited,

Burdwan, for the year 1960-61 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

- (b) Review by the Government of the working of the above Company. [Placed in Library, See No. LT-3405/61.]

- (ii) (a) Annual Report of the Nahan, Foundry Limited, Nahan, for the year 1960-61 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

- (b) Review by the Government of the working of the above Company. [Placed in Library, See No. LT-3406/61].

- (iii) (a) Annual Report of the Praga Tools Corporation Limited, Hyderabad, for the year 1960-61 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

- (b) Review by the Government of the working of the above Corporation. [Placed in Library, See No. LT-3407/61].

- (iv) (a) Annual Report of the Heavy Engineering Corporation Limited, Ranchi, for the year 1960-61 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.